

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCN No.05/Chd/Hry/2017

IN

CP No.77/ND/2008

RT CP No.202/Chd/Hry/2017

Mr.Rajesh Dewan & Ors

.....Petitioners

Versus

Maj.Gen.Vinod Kumar

.....Respondent

Present: Mr. J.S.Toor, Advocates for petitioner
None for respondent.

List the matter for final arguments on 31.01.2018. Learned
counsel for the parties may file written submission of not more than 3-4 pages
at least 3 days before the date fixed.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

December 06, 2017

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